

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

CORRIGENDUM

Please read the name of Advocate as “Chander Kala Kotwal” instead of **Chander Kala** bearing Enrolment No.JK-585/2022 issued vide Hon’ble High Court of Jammu and Kashmir and Ladakh Notification No.1840 of 2022/RG/LP dated 11-11-2022.


Assistant Registrar (L.P)

No. 16281-06/RG/LP Dated 31/03/2023

Copy forwarded to the:-

1. Principal District & Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President District Bar Association, Doda.
- ✓ 5. CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Ms. **Chander Kala Kotwal** D/O Dharam Singh Kotwal R/O Bijarni, Tehsil, Baderwah, District, Doda A/P Shant Nagar, Janipur, Jammu-180007.

.....for information and necessary action.


Assistant Registrar (L.P)

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